FDA asks WS Bakers to shut shop in Pune for violating norms

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While the franchise owner said they were in the process of obtaining the licence, FDA authorities said the store violated the prescribed norms and ordered it to be shut.

In a surprise raid conducted on Tuesday, the Food And Drug Administration (FDA) Pune shut down ‘WS Bakers’ unit on FC road, as the officials found it to be running without the food safety and standards authority of India (FSSAI) license.

According to Food And Drug Administration officials, the outlet of ‘WS Bakers’ on FC road was inaugurated in the last week of April. During the raid, officials found that bakery products like pastries were being sold without following expiry date schedule.

Suresh Deshmukh, joint commissioner, FDA, Pune, said that they received information regarding the unit of ‘WS Bakers’, that were running without proper license. “This is very serious that, any new outlet is ignoring FSSAI norms and running without license. Bakery items like pastries being sold after expiry date, this will create serious threat to public health. As a result of which we have issued closure notice till compile all the norms,” said the commissioner.

Nita Bagmar, franchisee owner, WS Bakers, Tukaram Paduka Chowk, FC Road, said, "We opened the franchisee store on April 27. We were in the process of obtaining our food licence when the FDA authorities visited our stores. They suggested we keep the store shut till the licence is obtained. So, on Wednesday we paid the fee of Rs 6,000 and will be reopening the store on May 9 or 10."

Earlier this month, FDA conducted surprise checks at 100 eateries, creameries, milk establishments across the city. Most of the cases were attributed to unhygienic preparations, usage of acids and other colouring methods.

The officials said, that all these things were violating the norms prescribed by the Food Safety and Standards Authority of India (FSSAI) and is a serious threat to the public health.